2

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/157/2016

NAME OF THE PETITIONER(S)

: T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S)

: M/s Hotel Mass Private Limited & 6 others

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SK. Rahul Junete T. S. SIVAKUMAR (P)

Ist plant

May Canin

2. P.S. Granesh

Adv for Respondent

S. S. Gardyl

ORDER

Shri S K Rahul Vivek, counsel for petitioner present. Shri P S Ganesh, counsel representing R2 to R6 present. Counsel for petitioner sought time for filing objections to the affidavit filed by the respondents alongwith documents. Time extended at request. Put up on <u>03.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)